Written Answers

1	2	3	4	5	6
30.	Joggigappa Bricge	2000.00	2790.00	1244.00	6034.00
31.	Ministry	1218.00	3209.00	7298.17	11725.17
32.	BRDB	5100.00	6300.00	7031.00	18431.00
33.	NHAI	2000.00	7179.00	20000.00	29179.00
34.	Other Institutions	0.00	0.00	0.00	0.00
	Grand Total	131180.00	144230.00	212334.83	487744.83

### Import of Zinc Skimming or Ash

1745. SHRI SATYA PAL JAIN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether Zinc Skimming or Zinc Ash and secondary Zinc has been cleared as non-hazardous material:
- (b) if so, whether the R.A. Mashelkar Committee constituted by the Ministry has recommended its imports under OGL:
- (c) the steps proposed to be taken by the Government to implement these recommendations:
- (d) the basis on which zinc dross or non-ferrous scraps have been cleared under O.G.L.; and
- (e) if so, the reasons for not clearing zinc skimming on the same basis?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI) (a) No Sir. No such clearance has been given for zinc skimming, zinc ash and secondary zinc as non-hazardous materials.

(b) and (c) The Government has constituted a Technical Committee under the chairmanship of Dr. R.A. Mashelkar, Director General, Council of Scientific and Industrial Research, to advise the Ministry of Environment and Foresis on hazard characterisation and prioritisation of hazardous wastes with a view to regulate and manage the imported and indigenously generated wastes. The final report of the Co.nmittee has not been received. However, from April 1995, with the amendments to the EXIM Policy, import of hazardous wastes has been restricted to actual users. The Government has not recommended there

placement of zinc ash, zinc skimming and zinc wastes under Open General Licence (QGL).

(d) and (e) Zinc dross and non-ferrous scraps have been kept under OGL on the basis of recoverable metal contents. On the other hand, zinc skimming contains lower concentration of recoverable metal and there is presence of contaminants.

#### Assistance to Sexually Harassed Women

174b. SHRI RATILAL KALIDAS VARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether any scheme has been chalked out by the Government to give financial assistance to the sexually harassed and helpless women to lead an independent life; and
  - (b) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) and (b) Although there is no such scheme exclusively for sexually harassed and helpless women, they are given preference under the ongoing schemes of Employment and Income generation among women e.g. Support to Employment programmes for women and Women's Economic Programme.

## **Automatic Digital Exchanges**

1747. SHRI BIJOY KUMAR BIJOY : SHRI DATTA MEGHE :

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the number of Automatic Digital Exchanges in the country, State-wise and Union Territory-wise; and
- (b) the number of villages proposed to be connected with the telephone and the said exchanges proposed to be set up during the Ninth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA):
(a) As on 31.3.98, the number of automatic digital exchanges functioning in the country are 23053. State/Union Territory-wise details are given in the Statement enclosed.

# (b) Not yet finalised.

#### Statement

		No. of automatic digital Exchanges
	1 .	2
A. Stat	es	
1.	Andhra Pradesh	1988
2.	Arunachal Pradesh	68
3.	Assam	297
4.	Bihar	851
5.	Goa	68
6.	Gujarat	1429
7.	Haryana	775
8.	Himachal Pradesh	609
9.	Jammu & Kashmir	246
10.	Kamataka	2143
11.	Kerala	799
12.	Madhya: Pradesh	2725
13.	Mah <b>a</b> rashtra	2880

	1	2	
14.	Manipur	30	
15.	Meghalaya	<b>4</b> 5	
16.	Mizoram	41	
17.	Nagaland	35	
18.	Orissa	759	
19.	Punjab	986	
20.	Rajasthan	1605	
21.	Sikkim	25	
22.	Tamil Nadu	1481	
23.	Tı.pura	50	
24.	Uttar Pradesh	2075	
25.	West Bengal	829	
В.	Union Territories		
1.	Andaman & Nicobar Islands 23		
2.	Chandigarh	10	
3.	Dadar & Nagar Haveli	7	
4.	Delhi	140	
5.	Daman & Diu	5 (Daman 3, Diu 2)	
6.	Lakshadweep	10	
7.	Pondicherry	19	
	Total	23053	
	<del></del>		